## F.No.275/15/2021-CX.8A. Government of India Ministry of Finance Department of Revenue (Central Board of Indirect Taxes & Customs) Legal Cell

'C' Wing, <sup>∯</sup> Floor, HUDCO-VISHALA Building Bhikaji Cama Place, R.K. Puram, New Delhi, Dated 13-12-2023

## Instruction

To,

- 1. All Principal Chief Commissioners/ Chief Commissioners of Customs & GST
- 2. All Principal Director Generals/ Director Generals of Customs & GST
- 3. All Principal Commissioners/ Commissioner of Customs & GST
- 4. All Principal ADGs/ ADGs of Customs & GST
- 5. <webmaster.cbec@icegate.gov.in>

## Sir/ Madam,

Kind attention is invited to the meeting of the Chief Commissioners with the Chairman, CBIC held on 13.12.2023 wherein a presentation on SAMAY (Systematic Adherence and MAnagement of timelines for Yielding results in litigation) application was made by the Legal Cell of the CBIC. In this context, it is informed that SAMAY the online portal for monitoring the proposal of SLP/CA, has accessed through been rolled out and can be DLA website <https://dlacbic.gov.in/samay> for use at Board, Chief Commissioner and Commissioner level.

2. The SAMAY application in brief, captures all the order of the Hon'ble CESTAT as well as Hon'ble High Courts and decision of the Department thereon. At any point of time, it shows the pendency of orders which are either under process at various levels or are awaiting processing at Commissionerate level. Further, for adding new order, the jurisdictional Commissionerates are required to visit the website of Hon'ble CESTAT as well as Hon'ble High Courts on daily basis for downloading orders pertaining to their jurisdiction for entering the same in SAMAY application.

3. In addition to instructions vide F.No.275/06/2022-CX.8A(Pt.I) dated 14.03.2022 and 30.08.2023 *(copy enclosed),* all SLP/Civil Appeal proposals to the Board shall be forwarded through e-Office indicating SAMAY ID therein.

4. A copy of USER MANUAL for using this SAMAY application is enclosed herewith. However, in case of any difficulty, Sh. Prashant Dalmia, Deputy Commissioner, Legal Cell, CBIC (Mobile No. <9871304996> and email id <samaycbic@gov.in>) may please be contacted.

Yours faithfully,

Encls: As above

## 275/15/2021-CX.8A.

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(Prashant Dalmia) Deputy Commissioner (Legal) Tel.: 011-26161042